

*[English]***Para Military Forces**

4922. SHRI BALASAHEB VIKHE PATIL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of death of Personnel of Para Military Forces have been brought to the notice of Government during the last three years;

(b) if so, the number of cases of family Pension, employment on compassionate grounds to their dependents and other financial benefits have been finalised by the Government; and

(c) the number of cases pending in regard to employment on compassionate grounds indicating the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Yes, Sir.

(b) Number of cases finalised by the Government are as under:—

(i) Family pension and other financial benefits.	2418
(ii) Appointment on compassionate grounds to the dependents	674
(c) Total number of pending cases	569

Reasons:—

- (1) As per instructions of DOP&T, only 5% vacancies against direct recruitment quota in Group C & D posts can be filled up under compassionate appointments.
- (2) Dispute about actual Next of Kin, plural marriage, Court cases, succession certificates or non-availability of vacancy in the trade in which employment can be provided.

*[Translation]***Increase in Naxalite Activities**

4923. SHRI SURENDRA PRASAD YADAV (JAHANABAD) : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether naxalite activities have been increasing in Jahanabad and surrounding areas resulting in incidents of carange during the last two years;

(b) if so, whether the Union Government propose to provide para-military force and additional financial assistance to the Government of Bihar to counter naxalites;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) The activities of left wing extremists as well as of various Senas have resulted in an increase in the number of killings in Jehanabad and surrounding areas. This has been a cause of concern to the Central Government. The Central Government has been providing Central para-military forces to the State to tackle the problem. The Central Government has also been providing financial assistance to the State under its Scheme of Modernisation of State Police Forces. The assistance extended to the State under this Scheme during the last two years was Rs. 11.00 crores approximately. It may be mentioned that a sum of Rs. 69.00 crores is also available to the State for upgradation of its police force as recommended by the Tenth Finance Commission.

*[English]***Action against LTTE**

4924. SHRI C.P. RADHAKRISHNAN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government propose to take effective steps against LTTE in Tamil Nadu;

(b) if so, the way of handling them thereof; and

(c) the time by which the steps are likely to be taken?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) The Central and State Governments are taking coordinated action to prevent any illegal activities by Sri Lankan militants in Tamil Nadu. Considering that Tamil Nadu has a long coastline, elaborate arrangements have been made for preventing possible infiltration. State Government has intensified security arrangements along the coastline by setting up armed check posts as well as mobile patrols. Apart from